

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP 209 (ND)/ 2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2018.

NAME OF THE COMPANY: M/s CBS Estates Pvt. Ltd. Vs. Registrar of Companies

SECTION OF THE COMPANIES ACT: 252 (3)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. C.B. Mishra, Advocate
Mr. Manish Raj, CP for ROC Delhi
Ms. Lakshmi Gurung, Standing Counsel for Income Tax Dept.

ORDER

In view of the Bench sitting at 11:30 a.m., a request for adjournment is being made. At request, adjourned to 22nd January, 2018. ✓

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(Deepa Krishan)
Member (T)

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(Ina Malhotra)
Member (J)